

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1788 OF 2018 & IA NO. 1789 OF 2018 IN
DFR NO. 3520 OF 2018

Dated: 17th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Hindustan Petroleum Corporation Limited **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Anr **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowhury

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 09.01.2019. Dasti, in addition, is permitted.

List the matter on **09.01.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member